LOK SABHA

Tuesday, May 23, 1972/ Jyaistha 2, 1894 (Saka)

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

Obituary Reference

MR. SPEAKER: I have to inform the House of the sad demise of Shri Braj Behari Mehrotra who passed away at Kanpur on the 21st May, 1972 at the age of 77.

The Braj Bihari Mehrotra was a member of the Third Lok Sabha during the years 1962.—67 representing Bilhaur constituency of Uttar Pradesh. Earlier, he was a member of the Uttar Pradesh Legislative Assembly during the years 1952—62. A very amiable person, he took active interest in scouting, welfare of Harijaus and village uplift schemes.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS AND MINISTER OF INFOR-MATION AND BROADCASTING (SHRI-MATI INDIRA GANDHI): MR. Speaker, I associate myself with the sentiments you have expressed. We are all grieved to hear of the demise of Shri Braj Behari Mehrotra who was a member of Third Lok Sabha. Shri Mehrotra entered public life in the early twenties. Besides being active in party work, he was for long a member and also Vice-President of the Kanpur District Board. Later he was a member of the UP Lucislative Assembly for ten years before coming to this House in 1962. He was

greatly interested in the scout movement, and also took a prominent part in the activities of the Kanpur Prohibition Board. He was also a writer in Hindi and published several books.

Please convey our sincere condolences to the members of the bereaved family.

SHRI JYOTIRMOY BOSU (Diamond Harbour): We are all grieved to hear of the sad demise of Shri Mehrotra. On behalf of my party and on my own behalf, I associate ourselves with the sentiments your goodself has expressed. Would you be kind enough to convey our condolences to the members of the bereaved family?

भी एस॰ एम॰ बनर्जी (कानपुर): अध्यक्ष जी, मेहरोत्रा जी से मेरा जातीय ताल्लुक बहुत ज्याद था, और मैं जानता हूं कि यह यहां पालियामेंट में माने से पहले कााफ़ी ऐसे मसले आये हैं जब मैं ने उन की सहायता ली थी। और 1962 के चुनाव में जब मैं शहर से चुनाव लड़ रहा था और वह बिल्लीर क्षेत्र से, यानी जिले से चुनाब लड़ रहे थे तो हालाकि हम छोग एक दूसरे के खिलाफ़ के लेकिन फिर भी जब भी मुभ से मिलते थे को बार बार यही कहते के कि राजनीतिक छड़ाई भले ही हो, लेकिन तुम मगर पालियामेट के चुनाव मे जीतो तो मुझे रंज न होगा। तो कितना बिशास हृदय उन का था।

अभी कुछ दिन पहले जब उन का इलाज चल रहा था, मैं उन से मिला था, बातचीत बहुत काम करते थे, लेकिन फिर भी उन्हों ने कहा था कि अखबार में जब मैं पढ़ता हूं लोक सभा की कार्यवाहियां तो मुझे खुशी होती है कि कानपुर की बात उस में सुनायी देती है।

प्रध्यक्ष थी, उन का एक बहुत विशास हृदय था धीर प्रपने मुसालिफीन को हमेशा अपने दिल से लगा लेते थे। मैं समझना हूं कानपुर के राजनीतिक जीवन में काफी बड़ा नुकतान हुमा है उन के चले जाने से, बालकृष्य धार्मा नवीन की मृत्यु के बाद, प्यारे लाल अप-बास और नारायण प्रसाद अरोड़ा के बाद बहु एसे व्यक्ति थे जिन की बात हरएक व्यक्ति सुना करता था।

मैं अपनी ओर से और अपने दल की भोर से श्रद्धान्जिल अपित करता हूं और मैं चाहता हूं कि उन के दुखी परिवार को हमारी संवेदना आप भेज दें।

SHRI SEZHIYAN (Kumbakonam): On behalf of my party, I associate myself with the sentiments expressed by you and the Leader of the House. Mr. Mehrotra was a Member of the Third Lok Sabha and he took a very keen interest in the uplift of the depressed and the backward communities of society. He was a very keen Parliame 1-tarian and he endeared himself with all the others who were working here. Once again, I join in the sentiments expressed and I request you to convey our condolences to the bereaved family.

श्री राम रतन शर्मा (बांबा): श्री मह-रोत्रा के निधन से देश का एक महान चिन्तक उठ गया है। मैं अपनी पार्टी जनसंघ की तरफ से उनके शोक संतप्त परिवार को अपनी संवेदना शापके माध्यम से भेजना चाहता हं

SHRI SAMAR GUHA (Contai): Sir, on behalf of my party, I associate myself with the sentiments expressed by you and the other hon. Members on the sad demise of Shri Braj Behari Mehrotra. It only reminds us of the futility of our political ambitions. I request you to convey our condolences to the bereaved family.

MR. SPEAKER: The House will rise for a short while to express its sense of sorrow.

The Members then stood in silence for a short while.

122.

पुरानी रेलवे टिकटें (बक्षिण रेलवे) वेचने के बारे में लोगों की गिरफ्तारी

*941. श्री शिवकुमार शास्त्रीः श्री चम्बूमाल चन्नाकरः

क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या दक्षिण रेलवे के सतर्कता विभाग ने रेलवे की प्रयुक्त पुरानी टिकटों की तारीखें और नम्बर बदल कर उन्हें फिर से देखने के आरोप में कुछ व्यक्तियों को पकड़ा है; और
- (स) यदि हां, तो उसका संक्षिप्त व्यौरा क्या है भीर इस संबंध में क्या साबधानी बरतने का निश्चय किया गया है ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA): (a) The Vigilance Branch of the Southern Railway has recently detected a case of re-use of old ticket. No one actually selling such used and redated tickets has, however, been apprehended so for.

(b) A statement is laid on the Table of the Sabha.

Statement

The Vigilance Branch of Southern Railway received information that Motor Chassis Drivers who used to go from Tatanagar to Madras, Cochin and Bangalore with Motor Chassis, used old tickets for their return journey to Tatanagar by train. The Vigilance Branch of the Railway arranged a watch which ultimately resulted in the detection on 17.4.72 of one such driver travelling from Madras to Tatanagar by Madras-Tatanagar Express on the authority of a ticket that was issued from Cochin to Tatanagar sometime during February, 1972. While the user concerned was handed over to the GRP at Madras Central Station for prosecution, the person who would have sold such a ticket, has not been apprehended so far. The prosecution of the driver, who was apprehended for wins old ticket, is in progress.